

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

IA 2178/2020,2180/2020,126102/2022, in SPECIAL LEAVE PETITION
(CIVIL) Diary No(s). 42658/2019

SHRIRAM GENERAL INSURANCE COMPANY LTD.

Petitioner(s)

VERSUS

AMNA BEGUM & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.2178/2020-CONDONATION OF DELAY IN
FILING and IA No.2180/2020-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT

IA No. 2178/2020 - CONDONATION OF DELAY IN FILING

IA No. 2180/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 126102/2022 - SUBSTITUTED SERVICE)

Date : 14-10-2022 These matters were called on for hearing today.

For Petitioner(s) Ms. Pritika Juneja, Adv.
Mr. Chander Shekhar Ashri, AOR

For Respondent(s)

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Instead of curing the defects in application for substituted
service in respect of Respondent Nos. 1 to 6, Ld. Counsel for
petitioner has filed fresh application for substituted service
alongwith application for condonation of delay. The same is
allowed. Earlier I.A be treated as withdrawn.

List again on 28.11.2022.

S.P.S. LALER
Registrar